

Title: Urged upon the Government to take immediate action regarding divesting the shares of Gandhar and Nagathane units of IPCL.

SHRI LAKSHMAN SETH (TAMLUK): It is understood that the Government of India has decided that the Indian Oil Corporation will acquire the important Wardha unit of IPCL. But, what will be the fate of two other units, namely Gandhar and Nagathane, of the IPCL? It has not yet been decided.

A few days back, I wrote a letter to the Minister of Disinvestment. He has replied that the two important profit making units also will be divested to the strategic partners. Now what is happening is that the Government is privatising the profit and nationalising the loss because Wardha unit of the IPCL is a loss making unit whereas Gandhar and Nagathane units are profit making ones. They are making huge profits and that is why the Government has decided to privatise these units.

It is a very important matter. I would like to impress upon the Prime Minister and the Minister of Disinvestment not to divest the shares of Gandhar and Nagathane units of IPCL. It will amount to a scandal. It is nothing but privatising the profit making units. I urge upon the Government to take immediate action in the matter.